

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**IA no. 139 of 2013 in DFR no.631 of 2013
in Appeal no. 167 of 2011**

Dated : 12th July, 2013

**Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson
Hon'ble Mr. RakeshNath, Technical Member**

Gulbarga Electricity Supply Co. Ltd.

**...Review Petitioner/
Appellant(s)**

Versus

M/s JSW Steel Ltd. &Ors.

...Respondent(s)

**Counsel for the Review Petitioner/ :Ms. SumanaNaganand
Appellant(s):**

Counsel for the Respondent(s):

ORDER

It is pointed out by the Learned Counsel for the Review Petitioner that stay has been granted by High Court of Karnataka in the Review Proceedings. Hence, let us await the Order of the High Court.

Post this matter for hearing the condonation of delay Application in filing Review Petition after two months i.e. on **10.09.2013 at Delhi Bench.**

**(RakeshNath)
Technical Member
mk**

**(Justice M. KarpagaVinayagam)
Chairperson**